CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

OA NO. 2600/2001

This the 27th day of August, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

- 1. Sopal Merdwal, S/o Sh. Ram Chander R/o 756/26, Baba Farid Puri, New Delhi Sanad No.9297(CC)
- 2. Santosh Vajpaye, S/o Sh. Radha Vajpaye R/o P-I-9, Budh Vihar, New Delhi, Sanad No.5298
- 3. Virender Jha, S/o Shri Baldev Jha R/o J-391, Sakar Pur, Delhi, Sanad No.4875
- 4. Har Prasad, S/o Shri Son Pal R/o H-I-155, Vijay Vihar, New Delhi, Sanad No.5364
- 5. Arjun Singh,
 S/o Shri Devi Ram Singh
 R/o F-100, Punjabi Baljit Nagar, New Delhi
 Sanad No.9354.
 (Applicant No.1 in person).

Versus

Govt. of NCT Delhi, through

*

Ç.

- 1. The Chief Secretary, Govt. of NCT, Delhi, 5, Sham Nath Marg, New Delhi.
- The Commandant General Home Guards & Civil Defence, CIT Building, Raja Garden, New Delhi.
- J. The Commandant Delhi Home Guards, CIT Building, Raja Garden, New Delhi.

(By Advocate: Sh. Ajay Gupta)

ORDER (ORAL)

By Sh. Kuldip Singh, Member (J)

Applicant No.1 wants to withdraw his OA. Sh. Gupta identifies applicant No.1. So as far applicant No.1 is concerned OA is dismissed as withdrawn.

ku



2. As far other applicants are concerned they are not present today and their lawyer is also absent so their OA is dismissed in default.

(KULDIP SINGH) Member (J)

"ಽേദ"

5.